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Title: Regarding alleged irregularities in Karnataka Jails.

SHRI PRALHAD JOSHI (DHARWAD): Thank you Madam for allowing me to raise a very important issue. In Karnataka instead of correcting things the officers, especially the lady officers, who raise their voice in public domain against the immoral and illegal acts of the Government and its senior officials, are being punished....(Interruptions) There are so many such examples. Madam, it is the question of integrity and the safety and security of the country....(Interruptions)

HON. SPEAKER: Only Shri Pralhad Joshi's statement will go on record.

…(Interruptions)… *

SHRI PRALHAD JOSHI: Things like narcotic drugs and liquor are being supplied in the jail to many people. Not only that, in many of the jails in Karnataka, especially the Parappana Agrahara the famous jail of Karnataka in Bengaluru, drugs, narcotics and liquor are being supplied. One lady officer $\hat{a} \in l$ *who raised her voice against providing excellent facilities, like the five star hotel's facility, to $\hat{a} \in l$ *

HON. SPEAKER: Do not take any name.

Shrimati V. Sathyabama,

Shrimati Meenakshi Lekhi and

SHRI PRALHAD JOSHI : Yes, Madam. One of the politicians was provided excellent facilities. $\hat{a} \in A$ *who was involved in the खोटा छापा कागज़ के मसले में, was also imprisoned in the Bengaluru jail. Extra facility was being given to some of the VIP jail-mates. She raised that matter and for that actually instead of transferring the jailor, the DIG was transferred first and then the jailor was transferred.

Madam, I feel that a number of people at the top level are involved here. One Advisor to the Home Ministry in Karanataka is creating all these problems. CCTVs were kept off for quite some time....(Interruptions) Let me complete Madam. Not only $\hat{a} \in A$ *another IAS lady officer, Deputy Commissioner of Mysore was threatened by one person who always moves with the hon. Chief Minister. He openly threatened the DC. DC lodged a police complaint but after that he was not punished but the DC was transferred. This is how these people are handling the officers....(Interruptions)

HON. SPEAKER: It is okay. Now, you must sit down. Shri Nana Patole.

...(Interruptions)

SHRI PRALHAD JOSHI: Another one is $\hat{a} \in !_{*}$ She was transferred for the only reason that she did not receive the phone call of the Minister as she

was in some meeting. She was transferred after that....(Interruptions) HON. SPEAKER: S/Shri Shivkumar Udasi, P.C. Mohan. Bhairon Prasad Mishra, Sharad Tripathi, C.P. Joshi, Pratap Simha, Kumari Shobha Karandlaje,

Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri Pralhad Joshi.

...(Interruptions)

HON. SPEAKER: It is okay.

Shri Nana Patole – Not present.

Shri Mansukhbhai Dhanjibhai Vasava — Not present.